## THE HIGH COURT OF MEGHALAYA SHILLONG

## **NOTICE**

NO.HCM - III/04/2014/2085

DATED, SHILLONG THE 24<sup>TH</sup> OF OCTOBER, 2014

Hon'ble Mr. Justice T.Nandakumar Singh, Judge vide order dated 24.10.2014 is pleased to constitute Division Benches and Single Benches respectively as follows from Monday the 27<sup>th</sup> of October, 2014 to Friday the 31<sup>st</sup> of October, 2014:-

- Division Bench consisting of Hon'ble Mr. Justice T. Nandakumar Singh and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Monday the 27<sup>th</sup> of October, 2014 at 10:30 A.M in Court Room No. 1.
- Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice
  [Acting] and Hon'ble Mr. Justice T. Nandakumar Singh would take up all Motion,
  Admission, Order and Hearing of cases pertaining to Matters cognizable by a Division
  Bench on Wednesday the 29<sup>th</sup> of October, 2014 at 10:30 A.M in Chief Justice's
  Court Room.
- 3. Division Bench consisting of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting] and Hon'ble Mr. Justice S.R.Sen would take up all Motion, Admission, Order and Hearing of cases pertaining to matters cognizable by a Division Bench on Friday the 31<sup>st</sup> of October, 2014 at 10:30 A.M in Chief Justice's Court Room.
- 4. Single Judge Bench of Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting] would take up Motion, Admission, Orders and Hearing of Petitions filed under Arbitration & Conciliation Act, 1996; Motion, Admission, Orders and Hearing of Habeas Corpus Petitions cognizable by Single Judge; Motion, Admission, Orders and Hearing Matters relating to Civil Contempt filed under Contempt of Courts Act 1971; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable By Single Judge and any other matters which cannot be listed before other Single Judge Benches on Tuesday the 28<sup>th</sup> of October, 2014 and Thursday the 30<sup>th</sup> of October,2014 at 10:30 A.M in Chief Justice's Court Room.
- 5. Single Judge Bench of **Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting]** would take up Motion, Admission, Orders and Hearing of Petitions filed under

Arbitration & Conciliation Act, 1996; Motion, Admission, Orders and Hearing of Habeas Corpus Petitions cognizable by Single Judge; Motion, Admission, Orders and Hearing Matters relating to Civil Contempt filed under Contempt of Courts Act 1971; Motion, Admission and Orders of Civil Writ Petitions (WP) cognizable By Single Judge and any other matters which cannot be listed before other Single Judge Benches on Wednesday the 29<sup>th</sup> of October, 2014 and Friday the 31<sup>st</sup> of October, 2014 at 02:00 P.M in Chief Justice's Court Room.

- 6. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Motion, Admission, Orders and Hearing of Habeas Corpus Petitions cognizable by Single Judge; Motion, Admission, Orders and Hearing matters relating to Civil Contempt Filed Under Contempt Of Courts Act 1971; Motion, Admission, Orders and Hearing of Civil Writ Petitions (WP) cognizable by a Single Judge; Motion, Admission, Orders and Hearing of Company matters cognizable by Single Judge; and Motion, Admission, Order and Hearing of Miscellaneous Appeals, Civil Appeals cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on Monday the 27<sup>th</sup> of October, 2014 at 02:00 P.M in Court Room No.1.
- 7. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Orders and Hearing of all Civil Writ Petitions (WP) except those filed Prior to 2013; Motion, Admission, Orders and Hearing of Company Matters cognizable by Single Judge; and Motion, Admission, Order and Hearing of Miscellaneous Appeals, Civil Appeals cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on Tuesday the 28<sup>th</sup> of October, 2014, Thursday the 30<sup>th</sup> of October, 2014 and Friday the 31<sup>st</sup> of October, 2014 at 10:30 A.M in Court Room No.1.
- 8. Single Judge Bench of Hon'ble Mr. Justice T. Nandakumar Singh would take up Orders and Hearing of all Civil Writ Petitions (WP) except those filed Prior to 2013; Motion, Admission, Orders and Hearing of Company matters cognizable by Single Judge; and Motion, Admission, Order and Hearing of Miscellaneous Appeals, Civil Appeals cognizable by Single Judge and any other matters which cannot be listed before other Single Judge Benches on Wednesday the 29<sup>th</sup> of October, 2014 at 02:00 P.M in Court Room No.1.
- 9. Single Judge Bench of **Hon'ble Mr. Justice S.R.Sen** would take up Motion, Admission, Orders and Hearing of CR(P); Motion, Admission, Orders and Hearing of Criminal

Matters cognizable by Single Judge; Admission, Order and Hearing of Civil Writ Petitions (WP) Filed in 2012 and before, Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches on Monday the 27<sup>th</sup> of October, 2014 and Friday the 31<sup>st</sup> of October, 2014 at 02:00 P.M in Court Room No.3.

10. Single Judge Bench of Hon'ble Mr. Justice S.R. Sen would take up Motion, Admission, Orders and Hearing of CR(P); Motion, Admission, Orders and Hearing of Criminal Matters cognizable by Single Judge; Admission, Order and Hearing of Civil Writ Petitions (WP) Filed in 2012 and before, Election Petitions (By Nomination) and any other matters which cannot be listed before other Single Judge Benches on Tuesday the 28<sup>th</sup> of October, 2014, Wednesday the 29<sup>th</sup> of October, 2014 and Thursday the 30<sup>th</sup> of October, 2014 at 10:30 A.M in Court Room No.3.



MEMO NO.HCM – III/04/2014/ Copy for information to:- DATED, SHILLONG THE 24<sup>TH</sup> OCTOBER, 2014

 The Joint Registrar – cum – Secretary to Hon'ble Mr. Justice Uma Nath Singh, Chief Justice [Acting], High Court of Meghalaya, Shillong.

- 2. The Private Secretary to Hon'ble Mr. Justice T.NK.Singh, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Advocate General High Court of Meghalaya, Shillong.
- 6. The Additional Advocate General High Court of Meghalaya, Shillong.
- 7. Mr./Ms/Mrs\_\_\_\_\_\_ Senior Advocate, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar Judicial, High Court of Meghalaya, Shillong.
- 9. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong.
- 11. The Central Government Counsel, High Court of Meghalaya, Shillong.
- 12. The President/Secretary Shillong High Court Bar Association, Shillong.
- 13. The Court Master, High Court of Meghalaya, Shillong.
- 14. The High Court Notice Board.
- 15. Office File.

**REGISTRAR GENERAL**